## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 239/16	TP 90/17	Hearing	433(a)	Lenaxis Chits Pvt. Ltd.	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

THOMAS V PETER

9845131407

PETITIONER

Counsel for petitioner is present. He reported that this matter is to be tried by the Hon'ble High Court only as it relates to voluntary winding up and the Tribunal has no jurisdiction to entertain this petition. He is directed to file a memo in the Registry.

List it on 07.04.2017.

MEMBER (T)